



2026:AHC:15636

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 1871 of 2026

Kunwarpal

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s) : Abhishek Kumar Shukla, Ramesh Prasad

Counsel for Respondent(s) : C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. After some arguments, a prayer has been made by learned counsel for the petitioner to dismiss the present petition as withdrawn.
2. This prayer has not been opposed by learned counsel for the respondents.
3. Accordingly, the writ petition is dismissed as withdrawn.
4. It is made clear that no liberty is granted to the petitioner to file fresh petition for the same cause of action.

(Prakash Padia,J.)

January 21, 2026

saqlain